

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1498
ANSWERED ON:04.03.2015
SCHOLARSHIP
Misra Shri Ajay (Teni)

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the categories of students in the country for whom there is a provision of granting scholarship;
- (b) the details of students to whom scholarship is being granted presently;
- (c) whether there is any provision of granting scholarship to the poor students belonging to general categories;
- (d) if so, the details thereof and if not, whether the Government proposes to make such provision; and
- (e) if so, the details thereof?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) In the Government of India, scholarship schemes are administered by different Ministries/Departments. Each scheme caters to different categories of students. The details of some of the major Schemes are as under:-

1. Ministry of Social Justice and Empowerment:

(i) Pre Matric Scholarships to the Scheduled Caste Students.

Scholarship is provided to support parents of SC children for education of their wards studying in classes IX and X. For being eligible under the scheme the parental income should not exceed Rs. 2 lakhs

(ii) Centrally Sponsored Scheme for Post Matric Scholarships to the students belonging to Scheduled castes for studies in India:

The eligible students belonging to Scheduled Castes and whose annual parental income does not exceed Rs.2.5. lakh per annum are given financial assistance for pursuing higher education.

(iii) Central Sector Scheme of Top Class Education for SC Students:

The scheme aims at recognizing and promoting quality education amongst students belonging to Scheduled Castes, having family income up to Rs.4.5 lakhs per annum. The Scheme covers SC students for pursuing higher studies beyond 12th class.

(iv) Scheme of Post-Matric Scholarships for Other Backward Classes (OBCs) Studying in India:

Financial assistance is provided to the OBC students having family income up to Rs.1 lakh per annum for studying at post-matriculation or post-secondary stage.

Department of Disability Affairs

(i) Central Sector Scheme of Pre Matric Scholarship & Post Matric Scholarship for Students with Disabilities.

The schemes of Pre-matric Scholarship is paid to the students, whose parents/ guardians' income from all sources does not exceed Rs. 2,00,000/- per annum and Post-matric Scholarship is paid to the students, whose parents/ guardians' income from all sources does not exceed Rs.2,50,000/- per annum.

2. Ministry of Tribal Affairs:

The Ministry provides financial assistance for pursuing higher education under the following Scholarship Schemes to Scheduled Tribe (ST) students:

(i) Centrally Sponsored Scheme of Pre-Matric Scholarship for needy Scheduled Tribe (ST) Students studying in Classes IX & X:

Scheme aims to support parents of ST children for education of their wards studying in classes IX and X so that the incidence of drop-out, especially in the transition from the elementary to the secondary stage is minimized, and to improve participation of ST children in classes IX and X of the Pre-Matric stage. Parents'/Guardian's income should not exceed Rs. 2.00 lakh per annum.

(ii) Post Matric Scholarship for ST Students:

Financial assistance is provided to the ST students at Post Matriculation or Post-Secondary Stage to enable them to pursue higher studies including technical and professional studies. The parental income not to exceed Rs. 2.5 lakhs.

(iii) Top Class Education for ST Students:

Central Sector Scholarship Scheme for ST students is to encourage meritorious ST students for pursuing studies at Degree and Post Graduate level. Parental income should not exceed Rs. 2 lakh per annum.

3. Ministry of Minority Affairs:

(i) Scheme of 'Pre-Matric Scholarships' for students belonging to the Minority communities:

The scholarship at pre-matric level is to encourage parents from minority communities to send their school going children to school. Annual income of their parents/guardian from all sources should not exceed Rs. 1 lakh.

(ii) Scheme of 'Post-Matric Scholarship Scheme for students belonging to the Minority Communities:

Scholarships to meritorious students belonging to economically weaker sections of minority community whose parents/guardian annual income from all sources should not exceed Rs.2.00 lakh.

(iii) Scheme of 'Merit cum Means based scholarship for students belonging to the Minority Communities:

Financial assistance is provided to the poor and meritorious students belonging to minority communities to enable them to pursue professional and technical courses. The annual income of the beneficiary/parent or guardian of beneficiary should not exceed Rs.2.50 lakh from all sources.

4. Department of Science & Technology: INSPIRE AWARDS

(i) Scheme for Early Attraction of Talent (SEATS): The Scheme aims to attract 1 million talented youth in the age group of 10-15 years to study science by providing INSPIRE AWARDS.

(ii) Scholarship for Higher Education (SHE): The Scheme aims at attracting talented youth into undertaking higher education in science intensive programmes. The Scheme offers 10,000 scholarships to talented youth in the age group of 17-22 years for undertaking Bachelor and Master level education in Natural and Basic sciences.

5. Department of Ex-Servicemen Welfare:

(i) Prime Minister's Scholarship Scheme (PMSS): The Scheme aims to encourage higher technical and professional education for the dependent wards of Ex-Servicemen / Ex-Coast Guard personnel and their widows and Ex-Servicemen / Ex-Coast Guard personnel who died /disabled in harness due to causes attributable to Military Service /Coast Guard Service. The total scholarship is 4000 for pursuing professional Degree courses and Integrated courses

6 Department of School Education & Literacy:

(i) Centrally Sponsored National Means-cum-Merit Scholarship Scheme:

The Department of School Education & Literacy is administering a Centrally Sponsored National Means-cum-Merit Scholarship Scheme, under which scholarships is given to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage. One lakh scholarships are awarded to selected students of class IX every year and their continuation/renewal in classes X to XII. Students whose parental income from all sources is not more than Rs. 1,50,000/- per annum are eligible to avail the scholarships. The State reservation policy is being followed.

7. Department of Higher Education:

(i) Central Sector Scheme of Scholarship for College and University Students: The aim of the Scheme is to provide financial assistance to meritorious students from low income families to meet a part of their day-to-day expenses while pursuing higher studies. The parental income should not exceed Rs. 6 lakhs per annum. The Scheme caters to both 'General' and reserved categories. The Central reservation policy is being followed.

(ii) Special Scholarship Scheme for Jammu & Kashmir: The Scheme aims to provide tuition fees, hostel fees, cost of books and other incidental charges to students belonging to Jammu & Kashmir who, after passing Class XII or equivalent examination through the State Board of Jammu & Kashmir and from Central Board of Secondary Education (CBSE) affiliated schools located in Jammu & Kashmir, pursuing general degree courses, engineering and medical studies in Government colleges/ institutes/ other non-Government institutes located outside the State of Jammu & Kashmir. The parental income should not exceed Rs. 6 lakhs per annum.

The Scheme caters to both 'General' and reserved categories. The State reservation policy is being followed.

8. All India Council for Technical Education(AICTE):

(i) Scholarship for Girls (PRAGATI):

Scholarship for girl child admitted in AICTE approved institutions / programmes /courses of Diploma and Undergraduate Degree level. 4000 scholarships are available per annum. Only one girl child per family whose parental income is less than Rs. 6 lakhs per annum can avail the scholarship.

(ii) Scholarship for Differently abled Students:

Eligible differently abled students having parental income of less than Rs.6 lakhs per annum and who are already admitted to technical programs/courses in AICTE approved Institutions during 2014-15 are eligible under the scheme.

9. University Grants Commission (UGC):

"ISHAN UDAY" Special Scholarship Scheme for North Eastern Region:

Special Scholarship Scheme aims to provide equal opportunities for higher studies in North Eastern Region. It is envisaged to provide ten thousand (10,000) fresh scholarships every year beginning from the academic year 2014-15. For availing scholarship under this scheme, the income of the parents of the student should not exceed Rs.4.5 lakh per annum.

(b) The total number of scholarships given to students in the year 2012-13 under different Scholarship Schemes being administered by various Ministries/Departments of the Government of India are at Annexure - A.

(c) to (e) There are scholarship schemes namely Central Sector Scheme of Scholarship for College and University Students, Special Scholarship Scheme for Jammu & Kashmir, Scholarship for Girls (PRAGATI), "ISHAN UDAY" Special Scholarship Scheme for North Eastern Region which are also available to General Category students subject to their meeting the requirement of merit and family income ceiling.